

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 104 /Admin. (Services)/2017

Dated: Allahabad: February 14, 2017

Subject: Regarding Mediation Awareness Programme for Judicial Officers at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Mediation Trg. 2017/JTRI-261 dated 13.02.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Mediation Awareness Programme for Judicial Officers scheduled on 19.02.2017** at Judicial Training & Research Institute, U.P., Lucknow and nominate the 110 officers mentioned in List-'A' for the aforesaid programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 104 (i)/Admin. (Services)/2017 dated: February 14, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun at Orai, Jaunpur, Jhansi, Kannauj, Kanpur Nagar, Kasganj, Kaushambi, Kushi Nagar at Padrauna, Lakhimpur Kheri, Lalitpur, Lucknow, Maharajganj, Mahoba, Mainpuri, Mathura, Mau, Meerut, Mirzapur and Moradabad with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow in the evening of 18.02.2017, for participation in the aforesaid training.
3. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad in reference to your letter no. 126/Mediation/Subordinate Court/2017 dated 02.02.2017.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**List of Participants For
Mediation Awareness Programme for Judicial Officers on 19.02.2017 at JTRI, Lucknow**

Sl. No.	Name of Officer S/Sri	Designation	Place of Posting
1.	HARENDRA PRASAD	Addl. District & Sessions Judge	Ghaziabad
2.	RAJENDRA PRASAD	Judge, Spl Court, CBI Court No. 3	Ghaziabad
3.	SUSHRI PRITI SRIVASTAVA-III	Addl. District & Sessions Judge	Ghaziabad
4.	RAM KISHOR PANDEY	Addl. District & Sessions Judge	Ghaziabad
5.	KSHITIJ KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Ghazipur
6.	SANJEEV KUMAR SINHA	Spl. Judge (E.C. Act)	Ghazipur
7.	CHANDRAGUPTA	A.D.J. (FTC)	Ghazipur
8.	AJAY PAL SINGH-II	A.D.J. (FTC)	Ghazipur
9.	SANJAY KUMAR-III	Addl. District & Sessions Judge	Gonda
10.	RAKESH KUMAR YADAV	Addl. District & Sessions Judge	Gonda
11.	SANJAY KUMAR SHUKLA	Addl. District & Sessions Judge	Gonda
12.	CHAMPAT SINGH	Addl. District & Sessions Judge	Gonda
13.	AVDHESH KUMAR	Addl. District & Sessions Judge	Gorakhpur
14.	RAKESH KUMAR-V	Addl. District & Sessions Judge	Gorakhpur
15.	RAJ KUMAR-III	A.D.J. (FTC)	Gorakhpur
16.	VIJENDRA TRIPATHI	A.D.J. (FTC)	Gorakhpur
17.	RADHE SHYAM YADAV-II	Addl. District & Sessions Judge	Hamirpur
18.	VIJAI PAL	A.D.J. (FTC)	Hamirpur
19.	SHAILOJ CHANDRA	Addl. District & Sessions Judge	Hamirpur
20.	BRAHMATEJ CHATURVEDI	Addl. District & Sessions Judge(FTC)	Hamirpur
21.	AMAR JEET TRIPATHI	Addl. District & Sessions Judge	Hapur
22.	KAMLESH DUBEY	Principal Judge, Family Court	Hapur
23.	CHANDRA PAL-II	A.D.J. (FTC)	Hapur
24.	SHIV MANI SHUKLA	Spl. Judge (E.C. Act)	Hardoi
25.	HARVIR SINGH	Addl. District & Sessions Judge	Hardoi
26.	JAI PRAKASH PANDEY	Addl. District & Sessions Judge	Hardoi
27.	ALLAH RAKHAI	Principal Judge, Family Court	Hathras
28.	RAJ KUMAR BANSAL	A.D.J. (FTC)	Hathras
29.	SURENDRA MOHAN SAHAY	Addl. District & Sessions Judge	Hathras
30.	SMT. RAJESHWARI TOLIYA	Addl. District & Sessions Judge(FTC)	Hathras
31.	ROHIT SINHA	Spl. Judge (E.C. Act)	Jalaun at Orai
32.	MANOJ KUMAR SHUKLA	Addl. District & Sessions Judge	Jalaun at Orai
33.	NARENDRA KUMAR-III	A.D.J. (FTC)	Jalaun at Orai
34.	DINESH TIWARI	Addl. District & Sessions Judge(FTC)	Jalaun at Orai
35.	BUDDHI RAM	Addl. District & Sessions Judge	Jaunpur
36.	MADAN PAL SINGH	Addl. District & Sessions Judge	Jaunpur
37.	ARVIND MALIK	Addl. District & Sessions Judge	Jaunpur
38.	BANS BAHADUR YADAV	Spl. Judge (E.C. Act)	Jaunpur
39.	SURESH CHAND-II	A.D.J. (FTC)	Jhansi
40.	PUSHKAR UPADHYAY	Addl. District & Sessions Judge	Jhansi
41.	SMT. MANISHA	Addl. District & Sessions Judge	Jhansi
42.	KESHAV GOYAL	Addl. District & Sessions Judge(FTC)	Jhansi
43.	RAM KRIPAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Kannauj
44.	DIWAKAR PRASAD CHATURVEDI	Addl. District & Sessions Judge	Kannauj
45.	SURYA PRAKASH SHARMA	A.D.J. (FTC)	Kannauj
46.	NIKUNJ MITTAL	Addl. District & Sessions Judge	Kanpur Nagar
47.	ANIRUDDHA KUMAR TIWARI	Addl. District & Sessions Judge	Kanpur Nagar
48.	VISHNU CHANDRA VAISH	Addl. District & Sessions Judge	Kanpur Nagar
49.	SMT. PRATIBHA SAXENA	Addl. District & Sessions Judge	Kanpur Nagar
50.	HIMANSHU BHATNAGAR	Addl. District & Sessions Judge	Kasganj
51.	SURESH CHAND-I	Addl. District & Sessions Judge	Kasganj
52.	HAR VINDRA SINGH	A.D.J. (FTC)	Kasganj
53.	DHIRENDRA KUMAR-III	A.D.J. (FTC)	Kasganj
54.	IFTEKHAR AHMAD	Addl. District & Sessions Judge	Kaushambi
55.	RAM CHANDRA YADAV-I	Addl. District & Sessions Judge	Kaushambi
56.	DINESH PAL YADAV	A.D.J. (FTC)	Kaushambi
57.	HUMAYUN RASHEED KHAN	Addl. District & Sessions Judge(FTC)	Kaushambi
58.	MANOJ KUMAR SINGH GAUTAM	Addl. District & Sessions Judge	Kushi Nagar at Padrauna

59.	DHANENDRA PRATAP SINGH	A.D.J. (FTC)	Kushi Nagar at Padrauna
60.	RAJIV KAMAL PANDEY	A.D.J. (FTC)	Kushi Nagar at Padrauna
61.	SATYA VIR SINGH YADAV	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
62.	BABU RAM	Spl. Judge (E.C. Act)	Lakhimpur Kheri
63.	SMT. NEELU MOGHA	A.D.J. (FTC)	Lakhimpur Kheri
64.	NAVNEET KUMAR GIRI	Addl. District & Sessions Judge	Lakhimpur Kheri
65.	SMT. ANAMIKA CHAUHAN	Addl. District & Sessions Judge(FTC)	Lakhimpur Kheri
66.	HARISH KUMAR YADAV	Spl. Judge (U.P. Dacoity.A.A.)	Lalitpur
67.	ASHOK KUMAR YADAV-I	Principal Judge, Family Court	Lalitpur
68.	HARKESH KUMAR	A.D.J. (FTC)	Lalitpur
69.	LOKESH RAI	A.D.J. (FTC)	Lalitpur
70.	SANJEEV SHUKLA	Judge, Spl Court, Anti Corr CBI (W)	Lucknow
71.	HARISH TRIPATHI	Judge, Spl Court, CBI Court No. 2	Lucknow
72.	MAHENDRA PRASAD CHAUDHARY	Judge, Spl Court, Anti Corr CBI (C)	Lucknow
73.	SANJAY KUMAR-I	Judge, Spl Court, CBI Court No. 3	Lucknow
74.	RAJENDRA SINGH-IV	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Lucknow
75.	ANAND PRAKASH-II	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Lucknow
76.	VATSAL SRIVASTAVA	Addl. District & Sessions Judge	Lucknow
77.	SUNIL KUMAR YADAV	Judge, Spl Court, CBI Court No. 1	Lucknow
78.	RAMESH KUMAR YADAV	Spl.Judge,Anti Corruption V.B.UPSEB	Lucknow
79.	DR. LAXMI KANT RATHAUR	Addl. District & Sessions Judge	Lucknow
80.	RAJESH KUMAR-II	Judge, Spl Court, CBI Court No. 5	Lucknow
81.	DR. BAL MUKUND	Principal Judge, Family Court	Maharajganj
82.	DEVENDRA SINGH-II	A.D.J. (FTC)	Maharajganj
83.	YOGENDRA RAM GUPTA	Addl. District & Sessions Judge	Maharajganj
84.	LALIT NARAYAN JHA	A.D.J. (FTC)	Maharajganj
85.	RAM KUSHAL	A.D.J. (FTC)	Mahoba
86.	SANJAY HARI SHUKLA	Addl. District & Sessions Judge	Mahoba
87.	SHYAM LAL KORI	Principal Judge, Family Court	Mahoba
88.	MAHENDRA PRATAP SINGH YADAV	A.D.J. (FTC)	Mahoba
89.	SMT. RENU RAO	Addl. District & Sessions Judge	Mainpuri
90.	ANAND KUMAR	A.D.J. (FTC)	Mainpuri
91.	PRADEEP KUMAR-V	Addl. District & Sessions Judge	Mainpuri
92.	TAIYYAB AHMAD	A.D.J. (FTC)	Mainpuri
93.	MAHENDRA NATH	Addl. District & Sessions Judge	Mathura
94.	SUDAMA PRASAD	Addl. District & Sessions Judge	Mathura
95.	VIVEKA NAND SHARAN TRIPATHI	Addl. District & Sessions Judge	Mathura
96.	SANDEEP GUPTA	Addl. District & Sessions Judge(FTC)	Mathura
97.	NEERAJ NIGAM	Principal Judge, Family Court	Mau
98.	VEER NAYAK SINGH	A.D.J. (FTC)	Mau
99.	DHARMENDRA KUMAR PANDEY	A.D.J. (FTC)	Mau
100.	JAGANNATH MISHRA	Addl. Principal Judge, Family Court	Meerut
101.	SHEO CHAND	Addl. District & Sessions Judge	Meerut
102.	SUBEDAR SINGH	A.D.J. (FTC)	Meerut
103.	SURESH CHANDRA-VI	Addl. District & Sessions Judge(FTC)	Meerut
104.	RAM LAKHAN SINGH CHANDRAUL	Addl. District & Sessions Judge	Mirzapur
105.	PRITHVI PAL YADAV	Principal Judge, Family Court	Mirzapur
106.	ALOK PANDEY	A.D.J. (FTC)	Mirzapur
107.	DEV KANT SHUKLA	Addl. District & Sessions Judge(FTC)	Mirzapur
108.	SMT. PRITI SINGH-I	Addl. District & Sessions Judge	Moradabad
109.	SATYA PRAKASH DWIVEDI	A.D.J. (FTC)	Moradabad
110.	PRAVEEN KUMAR SINGH-II	Addl. District & Sessions Judge(FTC)	Moradabad